

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1331 -JK (LD) of 2024

DATED:- 25 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government,

Dated:- 25 - 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1331 -JK(LD) of 2024 dated 25.01.2024

S No.	Title of the case	OIC
1.	WP© No. 2024/2023 titled S.G.F. Infra Pvt. Ltd. Vs UT of J&K and ors.	Mr. Atta Mohd, Executive Engineer, PMGSY Division, Ramnagar
2.	WP© No. 2086/2023 titled Sunil Singh Kamboj Vs UT of J&K and ors	Mr. Atta Mohd, Executive Engineer, PMGSY Division, Ramnagar
3.	OWP No. 1762/2017 CPOWP No. 51/2018 titled Romesh Chand and others Vs State of J&K and others	Rajesh Kumar Gupta C.E PWD JAMMU
4.	CCP(S) No.296/2023 WP© No.1183/2023 titled Subash Chander & Anr Vs Sh. Rafiq Ahmad Giral & Anr	Sh. Yash Paul, Executive Engineer, PMGSY Division, Udhampur
5.	WP© No. 1787/2022 titled Residents of Seen Thakran and ors Vs UT of J&K and ors.	Mr. Sarwar Mehmood, Executive Engineer, PWD(R&B) Division, Udhampur.
6.	CCP (D) No. 85/2022 in WP© No. 129/2022 titled Mohd Shafi and others Vs Mazahir Hussain & Ors.	Rajesh Kumar Executive Engineer, PWD (R&B) Division, Mahore)
7.	CCP (D) No. 60/2022 titled M/s SRM CONTRACTORS PVT LTD	Suraj Parkash Executive Engineer, PWD (R&B) Div. Satwari, Jammu.
8.	WP© No.64/2024 titled Inhabitants of Village Gundi Panchayat Vs UT of J&K and others.	Sh. Sardar Khan, Executive Engineer, PWD(R&B) Division Kotrenka
9.	WP© No. 97/2024 titled Toshi Devi Vs UT of J&K & Ors.	Mr. Rajan Mengi, Chief Engineer, PMGSY, Jammu

Nayyar

10.	WP© No. 3076/2023 titled M/s Jai Chandi Maa Group of Engineers Reasi Vs UT of J&K and ors.	Rajesh Sharma Executive Engineer, PWD(R&B) Division, Reasi.
11.	WP© No.536/2023 titled M/s Ghai Stone Crusher Vs UT of J&K and ors.	Imtiaz Ahmed Khan Executive Engineer, PWD(R&B) Division Poonch,
12.	WP© No. 2378/2023 titled Sarban Vs UT of J&K and ors.	S. Harbinder Singh, Executive Engineer, PMGSY, Division, Mahore
13.	CR No. 21/2023 titled M/s Fazal Rehman Dar through its Managing Partner Mr Majeed-ur-Rehman Vs UT of J&K and others.	S. Harbinder Singh, Executive Engineer, PMGSY, Division, Mahore

